

FORM G
INVITATION FOR EXPRESSION OF INTEREST
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Tulip Advisors Private Limited
2.	Date of incorporation of corporate	18 th September, 2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Mumbai
4.	Corporate identity number / limited liability identification number of	U74140MH2008PTC186876
5.	Address of the registered office and principal office (if any) of	Raheja Point Wing B, 7th Floor, Nehru Rd. Nr ShamraoVithal Bank, Vakola, Santacruz (East) , Mumbai, Maharashtra, India -
6.	Insolvency commencement date of the corporate debtor	1st July, 2024 NCLT, Mumbai Bench passed Order dated 27.06.2024.
7.	Date of invitation of expression of interest	10 th September, 2024
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought in Electronic Form by Email at: jain_cp@yahoo.com/cirp.tulipadvisors@gmail.com
9.	Norms of ineligibility applicable under section 29A are available at:	https://ibbi.gov.in/legal-framework.php (official website of IBBI) Other details can be sought at jain_cp@yahoo.com/cirp.tulipadvisors@gmail.com
10.	Last date for receipt of expression of interest	25 th September, 2024.
11.	Date of issue of provisional list of prospective resolution applicants	28 th September, 2024.
12.	Last date for submission of objections to provisional list	3 rd October, 2024
13.	Date of issue of final list of prospective resolution applicants	5 th October, 2024
14.	Date of issue of information memorandum, evaluation matrix and Request for Resolution Plans (RFRP) to prospective resolution applicants	8 th October, 2024. The Information Memorandum shared with the prospective resolution applicants after submission of confidentiality agreement.



15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Prospective Resolution Applicant may approach the RP for Information Memorandum, Evaluation Matrix after submission of confidentiality agreement.
16.	Last date for submission of resolution plans	7 th November, 2024.
17.	Manner of submitting resolution plans to resolution professional	Prospective Resolution Applicant can submit their plans to the RP in the sealed envelopes addressed to the RP or by e-mail at jain_cp@yahoo.com / cirp.tulipadvisors@gmail.com
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	6 th December, 2024
19.	Name and registration number of the resolution professional	Truee IPE Pvt. Ltd. IBBI NO. IBBI/IPE-0151/IPA-1/2023-24/50052 AFA valid till 30 th June, 2025.
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	Truee IPE Pvt Ltd, D-501, Ganesh Meridian, Opp. Gujarat High Court, S.G. Road, Ahmedabad-380060 E-Mail: jain_cp@yahoo.com
21.	Address and email to be used for correspondence with the resolution professional	112, Rex Chambers, Goa Street, Ballard Estate, Fort, Mumbai – 400038. E-Mail: jain_cp@yahoo.com
22.	Further Details are available at or with	Can be obtained by sending e-mail at jain_cp@yahoo.com , cirp.tulipadvisors@gmail.com
23.	Date of publication of Form G	10 th September, 2024

Date :10.09.2024

Place: Ahmedabad

Truee IPE Pvt Ltd,
Interim Resolution Professional of M/s Tulip Advisors Pvt. Ltd.
Regn. No. IBBI/IPE-0151/IPA-1/2023-24/50052
D-501, Ganesh Meridian,
Opposite Gujarat High Court, S.G.
Road, Ahmedabad-380060

